Central Administrative Tribunal Principal Bench, New Delhi.

CP-342/2005 OA-1844/2003

New Delhi this the 16th day of January, 2006.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Sh. S.P. Mahla, Sr. Accounts Officer (Retd.), Group-B, Gazetted, E-3, Ayur Vigyan Nagar, Khel Gaon road, New Delhi. (through Sh. E.J. Verghese, Advocate) Versus

Applicant

 Mr. Sekhar Dutt, Secretary, Ministry of Defence, Room No. 101-A, South Block, New Delhi-11.

 Mr. Amit Cowshish, Jt. Controller General of Defence Accounts (AN), West Block V, R.K. Puram, New Delhi-110066.

 Mr. D.K. Sharma, Controller of Defence Accounts,(PD), Meerut.
(through Sh. Rajeev Bansal, Advocate)

Respondents

Order (Oral) Hon'ble Shri Shanker Raju, Member(J)

The present C.P. stands disposed of. However, liberty is accorded to the petitioner to assail his grievance regarding payment of 18% interest on delayed retiral benefits in separate proceedings. Notices are discharged.

(Shanker Raju) Member(J) (V.K. Majotra) Vice-Chairman(A)

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